

Capital funds on CMPS

709. Dr. K.V.P. RAMACHANDRA RAO: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the capital funds on Coal Mines Pension Scheme (CMPS) are exhausting;

(b) if so, the details thereof; and

(c) how Government is planning to recoup the funds so that the coal mine workers are ensured pension scheme?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):

(a) to (c) At present, outflow from the Coal Mines Pension Scheme (CMPS-1998) is more than the inflow from the contribution of members. Details of inflow and outflow are given in the Statement (*See below*). Report of actuarial evaluation of the fund has not been received by Coal Mines Provident Fund Organization (CMPFO).

Statement*Inflow-outflow statement of CMPS 1998 (₹ in crore)*

Year	Employer/ Employee Contribution towards Pension Fund received from Coal Companies	Govts. Contri- bution	Interest earned on Investment corpus	Interest earned on Investment in Public Account	Total Inflow i.e. contribution and interest (2+3+4+5)	Amount disbursed towards Pension (Expen- diture)	Contri- bution and disburse- ment (surplus/ deficit) (7-2)	Total inflow- outflow (surplus/ deficit) (6-7)
1	2	3	4	5	6	7	8	9
OB Under 1971 & 1998 Scheme as on 31-03-98	1946.44					105.33	1841.11	
1998-99	650.22	41.22	14.70	283.22	989.36	13.60	636.62	975.76
1999-2000	422.38	27.93	95.77	172.13	718.20	20.51	401.87	697.69
2000-01	220.10	24.27	163.39	165.45	573.21	30.76	189.34	542.45
2001-02	420.36	18.30	212.17	179.51	830.34	48.87	371.49	781.47
2002-03	381.61	23.17	251.89	194.77	851.44	83.73	297.88	767.71
2003-04	448.31	23.17	322.67	211.32	1005.48	169.36	278.95	836.12

1	2	3	4	5	6	7	8	9
2004-05	392.23	25.88	333.95	229.29	981.35	284.89	107.34	696.46
2005-06	489.20	19.75	368.10	248.78	1125.83	354.75	134.45	771.08
2006-07	487.06	15.00	407.51	292.87	1202.43	356.89	130.17	845.54
2007-08	397.99	20.50	442.44	317.76	1178.69	503.68	-105.69	675.02
2008-09	467.47	22.13	496.91	344.77	1331.28	552.16	-84.68	779.12
2009-10	445.17	18.50	522.32	405.87	1391.85	625.91	-180.74	765.94
2010-11	647.48	18.50	575.04	385.63	1626.65	820.74	-173.26	805.91
2011-12	663.83	17.00	628.31	418.41	1727.55	962.18	-298.35	765.37
2012-13	843.97	17.00	696.20	453.97	2011.14	1134.03	-290.06	877.11
2013-14	833.04	15.00	777.69	492.56	2118.29	1353.90	-520.86	764.39
2014-15	800.48	14.60	793.34	534.43	2142.85	1601.60	-801.12	541.26
TOTAL	10957.32	361.92	7102.42	5330.73	21805.95	9022.87	1934.45	12888.41

E-auctioning policy of coal mines

710. SHRI B. K. HARIPRASAD: Will the Minister of COAL be pleased to state:

(a) whether the e-auctioning policy of coal mines have achieved the revenue targets of the Ministry;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the details about the total funds collected, along with their utilization status?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI PIYUSH GOYAL):

(a) to (d) Revenue which would accrue to the coal bearing State Government concerned from allocation of coal mines comprises of Upfront payment as prescribed in the Tender /Allotment document, Auction/Allotment proceeds and Royalty on per tonne of coal production and under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder, the Government has so far allocated 75 coal mines for specified end uses (31 Coal mines through e-auction & 44 coal mines through allotment). The revenue which shall accrue to the coal bearing States concerned during the life of mine/lease period from the allocation of these 75 coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 is estimated at more than ₹ 3.53 Lakh Crores. The estimated revenue from the e-auction of 31 Coal Mines is ₹ 1,96,698 Crores. The revenue already generated till 31.05.2016 from the allocation of 74 coal mines under